

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 1392
ANSWERED ON 26th JULY, 2018

HEALTH SERVICES ON NHs

1392. SHRI ANOOP MISHRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of central guidelines for minimum mandate of health services on National Highways;
- (b) the details of central guidelines mandating presence of police security on National Highways; and
- (c) whether the Government has taken any steps to monitor the implementation of above guidelines and/or revise them?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

- (a) Government has not issued guidelines for minimum mandate of health services on National Highways. However, as per National Highways Authority of India (NHAI) works manual; NHAI is coordinating with local agencies such as District (Chief) Medical Officer, to work out solutions in respect of highways under its control. Further for incident management 'Guidelines on Low cost traffic Management Technique for Urban Areas' may be used as considered appropriate to a situation.
- (b) & (c) There are no guidelines with NHAI for ensuring presence of police security on National Highways. However, assistance from local police is sought whenever needed for specific purpose. NHAI has arrangement of incident management on its stretches for which Regional Officers are authorized for providing /procuring of ambulances in their respective States in Consultation with Principal Secretary (Health) of the State Government on similar lines of National Health Mission. Also Regional Officers were authorized to depute cranes and patrol vehicles at every 50 kms on NHAI's stretches.
